NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 273/16	TP 245/17	Hearing	100/ 104	Hipe Transportation Infrastructure Ventures Pvt.Ltd

NAME (IN CAPITAL) SL.

NO.

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

27. K.S. BHEEMATAH Adv. for Respondent Jung 8AJI-12 FOHD SPJ Lage Advole L. p. Alm

ORDER

Counsel for petitioner is present. Heard him in part. He is directed to file written submission. List it on 01/08/2017.

Member (T)

Member (J)